

C O N T E N T S

**Fifteenth Series, Vol. XXXIII, Thirteenth Session, 2013/1935 (Saka)
No.32 Wednesday, May 8, 2013/Vaisakha 18, 1935 (Saka)**

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THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Wednesday, May 8, 2013/Vaisakha 18, 1935 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER *in the Chair*]

MADAM SPEAKER: Now, Questions Hour.

Q. 581, Shri R. Thamaraiselvan – not present.

Shri M. Venugopala Reddy.

... (*Interruptions*)

11.01 hrs.

At this stage Shri Ganesh Singh, Shri Shailendra Kumar, Shri Ashok Kumar Rawat, Shrimati Harsimrat Kaur Badal, Shri Anandrao Adsul, Shri M. Anandan and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

MADAM SPEAKER: Are you asking the supplementary?

... (*Interruptions*)

11.02 hrs

MADAM SPEAKER: Q. 581, Shri M. Venugopala Reddy.

(Q.581)

SHRI M. VENUGOPALA REDDY : Madam Speaker, the hon. Minister has mentioned in his written answer that private schools are admitting 25 per cent students belonging to Economically Weaker Sections (EWS) and other disadvantaged groups.... (*Interruptions*) I would like to know from the hon. Minister whether the State of Andhra Pradesh has been included in those 13 States that have been mentioned by the hon. Minister.... (*Interruptions*) I would also like to know as to what the expenditure has been incurred for giving admission to each student belonging to Economically Weaker Sections as well as disadvantaged groups.... (*Interruptions*)

SHRI M.M. PALLAM RAJU: The State has not yet calculated the amount that has to be reimbursed. So, we do not have the figures from Andhra Pradesh yet. ... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 12.00 Noon.

11.04 hrs

*The Lok Sabha then adjourned till Twelve
of the Clock.*

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker *in the Chair*)

... (*Interruptions*)

12.0 ½ hrs.

At this stage Shri Ashok Kumar Rawat, Shri Ganesh Singh, Shri Brijbhushan Sharan Singh, Shrimati Harsimrat Kaur Badal and some other hon. Members came and stood on the floor near the Table.

12.01 hrs.**PAPERS LAID ON THE TABLE**

MADAM SPEAKER: Now, Papers to be laid on the Table.

Shri Namu Narain Meena.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri P. Chidambaram, I beg to lay on the Table a copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of third quarter of financial year 2012-2013 under section 7(1) of the Fiscal Responsibility and Budget Management Act, 2003.

(Placed in Library, See No. LT 9071/15/13)

... (*Interruptions*)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Housing and Urban Development Corporation Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2013-2014.

(Placed in Library, See No. LT 9072/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 9073/15/13)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9074/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2011-2012,

together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Physics, Bhubaneswar, for the year 2011-2012.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9075/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Science Education and Research, Bhubaneswar, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Science Education and Research, Bhubaneswar, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 9076/15/13)

(7) A copy of the All India Services (Performance Appraisal Report) Amendment Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 107(E) in Gazette of India dated 19th February, 2013 under sub-section (2) of Section 3 of the All India Services Act, 1951.

(Placed in Library, See No. LT 9077/15/13)

... (*Interruptions*)

MADAM SPEAKER: Item no. 5. Shri Jitin Prasada – not present.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): On behalf of Dr. Shashi Tharoor, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2011-2012.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Hyderabad, Hyderabad, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9119/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2011-2012.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9120/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kharagpur, Kharagpur, for the year 2011-2012.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology

Kharagpur, Kharagpur, for the year 2011-2012.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 9121/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ahmedabad, for the year 2011-2012.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 9122/15/13)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Lucknow, for the year 2011-2012.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 9123/15/13)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Calcutta, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Calcutta, Kolkata, for the year 2011-2012.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 9124/15/13)

- (13) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2011-2012, together with Audit Report thereon.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 9125/15/13)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kanpur, Kanpur, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kanpur, Kanpur, for the year 2011-2012.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 9126/15/13)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Ahmedabad, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Gandhinagar, Ahmedabad, for the year 2011-2012.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 9127/15/13)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2011-2012.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 9128/15/13)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Durgapur, Durgapur, for the year 2011-2012.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 9129/15/13)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Rourkela, Rourkela, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Rourkela, Rourkela, for the year 2011-2012.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
(Placed in Library, See No. LT 9130/15/13)
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hamirpur, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hamipur, for the year 2011-2012.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.
(Placed in Library, See No. LT 9131/15/13)
- (27) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Indore, Indore, for the year 2011-2012, together with Audit Report thereon.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.
(Placed in Library, See No. LT 9132/15/13)
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Guwahati, Guwahati, for the year 2011-2012.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Guwahati, Guwahati, for the year 2011-2012.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 9133/15/13)

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Tiruchirappalli, Tiruchirappalli, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Tiruchirappalli, Tiruchirappalli, for the year 2011-2012.

- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 9134/15/13)

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Kozhikode, Kozhikode, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Kozhikode, Kozhikode, for the year 2011-2012.

- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No. LT 9135/15/13)

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Rohtak, Rohtak, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Rohtak, Rohtak, for the year 2011-2012.

- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No. LT 9136/15/13)

- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Shillong, Shillong, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Shillong, Shillong, for the year 2011-2012.

- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No. LT 9137/15/13)

- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Banglaore, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Banglaore, Bangalore, for the year 2011-2012.

- (40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

(Placed in Library, See No. LT 9138/15/13)

- (41) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Mohali, for the year 2011-2012.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

(Placed in Library, See No. LT 9139/15/13)

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2011-2012.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

(Placed in Library, See No. LT 9140/15/13)

(45) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2011-2012.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

(Placed in Library, See No. LT 9141/15/13)

- (47) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Pune, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Pune, for the year 2011-2012.
- (48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.
- (Placed in Library, See No. LT 9142/15/13)
- (49) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Kolkata, for the year 2011-2012.
- (50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.
- (Placed in Library, See No. LT 9143/15/13)
- (51) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2011-2012.

- (52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

(Placed in Library, See No. LT 9144/15/13)

- (53) (i) A copy of the Annual Report (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Bal Bhavan, New Delhi, for the year 2011-2012.

- (54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

(Placed in Library, See No. LT 9145/15/13)

- (55) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2011-2012.

- (56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

(Placed in Library, See No. LT 9146/15/13)

- (57) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, for the year

2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, for the year 2011-2012.

(58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

(Placed in Library, See No. LT 9147/15/13)

(59) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2011-2012.

(60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

(Placed in Library, See No. LT 9148/15/13)

(61) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2011-2012.

(62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

(Placed in Library, See No. LT 9149/15/13)

- (63) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2011-2012.
- (64) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.
- (Placed in Library, See No. LT 9150/15/13)
- (65) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2011-2012.
- (66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.
- (Placed in Library, See No. LT 9151/15/13)
- (67) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2011-2012.

- (68) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (67) above.

(Placed in Library, See No. LT 9152/15/13)

- (69) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2011-2012.

- (70) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (69) above.

(Placed in Library, See No. LT 9153/15/13)

- (71) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2011-2012.

- (72) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (71) above.

(Placed in Library, See No. LT 9154/15/13)

- (73) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2011-2012.

- (74) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (73) above.

(Placed in Library, See No. LT 9155/15/13)

- (75) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 2011-2012.

- (76) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (75) above.

(Placed in Library, See No. LT 9156/15/13)

- (77) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2011-2012.

- (78) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (77) above.

(Placed in Library, See No. LT 9157/15/13)

- (79) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2011-2012, together with Audit Report thereon.

- (80) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (79) above.

(Placed in Library, See No. LT 9158/15/13)

- (81) A copy each of the following Notifications (Hindi and English versions) under Section 28 of the University Grants Commission Act, 1956:-

- (i) The UGC (Promotion of Equity in Higher Educational Institutions) Regulations, 2012 published in Notification No. 14-3/2012(CPP-II) in weekly Gazette of India dated 25th January, 2013.
- (ii) The UGC (Mandatory Assessment and Accreditation of higher Educational Institutions) Regulations, 2012 published in Notification No. 14-42/2011(CPP-II) in weekly Gazette of India dated 25th January, 2013.

(Placed in Library, See No. LT 9159/15/13)

- (82) A copy of the All India Council for Technical Education [National Employability Enhancement Mission(NEEM)] Regulations, 2013 (Hindi and English versions) published in Notification No. 37-3/Legal/AICTE/2013 in Gazette of India dated 15th April, 2013 under Section 24 of the All India Council for Technical Education Act, 1987.

(Placed in Library, See No. LT 9160/15/13)

- (83) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Bombay, Mumbai, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Bombay, Mumbai, for the year 2011-2012.

- (84) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (83) above.

(Placed in Library, See No. LT 9161/15/13)

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the Pawan Hans Limited and the Ministry of Civil Aviation for the year 2013-2014.
(Placed in Library, See No. LT 9162/15/13)
 - (ii) Memorandum of Understanding between the Airports Authority of India and the Ministry of Civil Aviation for the year 2013-2014.
(iii) (Placed in Library, See No. LT 9163/15/13)
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2011-2012.
 - (ii) Annual Report of the Air India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
(Placed in Library, See No. LT 9164/15/13)
- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Airports Economic Regulatory Authority of India, New Delhi, for the year 2011-2012, together with Audit Report thereon.
(ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the Airports Economic Regulatory Authority of India, New Delhi, for the year 2011-2012.
(Placed in Library, See No. LT 9165/15/13)

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

- (1) A copy of the Review* (Hindi and English versions) by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 9166/15/13)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 9167/15/13)

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Buildings Construction Corporation Limited and the Ministry of Urban Development for the year 2013-2014.

(Placed in Library, See No. LT 9168/15/13)

- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, Delhi, for the year 2011-2012, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority, Delhi, for the year 2011-2012.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 9169/15/13)

* Annual Report and Audited Accounts was laid on 20.03.2013.

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. KRUPARANI KILLI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the Bharat Sanchar Nigam Limited and the Department of Telecommunication for the year 2013-2014.

(Placed in Library, See No. LT 9170/15/13)

- (2) Memorandum of Understanding between the MTNL and the Government of India for the year 2013-2014.

(Placed in Library, See No. LT 9171/15/13)

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to lay on the Table-

- (1) A copy of the Notification No.09/2013 Service Tax (Hindi and English versions) published in Gazette of India dated 8th May, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 26/2012-Service Tax dated 20th June, 2012 under sub-section (4) of Section 94 of the Finance Act, 1994.

(Placed in Library, See No. LT 9174/15/13)

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) Notification No. 25/2013-Customs published in Gazette of India dated 8th May, 2013 together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-Customs dated 17th March, 2012
- (ii) Notification No. 26/2013-Customs published in Gazette of India dated 8th May, 2013 together with an explanatory memorandum making certain

amendments in the Notification No. 21/2012-Customs dated 17th March, 2012.

(Placed in Library, See No. LT 9175/15/13)

(3) A copy of the Notification No. 16/2013-Central Excise (Hindi and English versions) published in Gazette of India dated 8th May, 2013 together with an explanatory memorandum making certain amendments in the three notifications, mentioned therein, under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 9176/15/13)

... (*Interruptions*)

12.03 hrs

**BUSINESS ADVISORY COMMITTEE
48th Report**

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to present the Forty-eighth Report of the Business Advisory Committee.

—————
... (*Interruptions*)

12.03 ¼ hrs.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE
Minutes**

डॉ. बलीराम (लालगंज): महोदया, मैं 2 मई, 2013 को आयोजित सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति की 9वीं बैठक का कार्यवाही सारांश (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

—————
... (*Interruptions*)

12.03 ½ hrs.**COMMITTEE ON SUBORDINATE LEGISLATION
33rd Report**

SHRI P. KARUNAKARAN (KASARGOD): I beg to present the Thirty-third Report (Hindi and English versions) of the Committee on Subordinate Legislation.

... (*Interruptions*)

12.04 hrs.**RAILWAY CONVENTION COMMITTEE
6th and 7th Reports**

SHRI ARJUN CHARAN SETHI (BHADRAK): I beg to present the following Reports:-

- (1) Sixth Report (Fifteenth Lok Sabha) on 'Rate of Dividend for the year 2013-14 and other ancillary matters'.
- (2) Seventh Report (Fifteenth Lok Sabha) on Action Taken by the Government on the observations and recommendations contained in the Fourth Report (Fifteenth Lok Sabha) on 'Pending on-going Projects of the Ministry of Railways—Commissioning of the Autokast Factory at Cherthala, Kerala - A Case Study.'

... (*Interruptions*)

12.04 ½ hrs.**COMMITTEE ON EMPOWERMENT OF WOMEN
19th Report**

RAJKUMARI RATNA SINGH (PRATAPGARH): I beg to present the Nineteenth Report (Hindi and English versions) of the Committee on Empowerment of Women (2012-13) on the Subject 'Victims of Sexual Abuse and Trafficking and their Rehabilitation'.

... (*Interruptions*)

12.05 hrs.**COMMITTEE ON MEMBERS OF PARLIAMENT
LOCAL AREA DEVELOPMENT SCHEME
11th Report**

SHRI A.K.S. VIJAYAN (NAGAPATTINAM): I beg to present the Eleventh Report (Hindi and English versions) (Fifteenth Lok Sabha) of the Committee on MPLADS on the subject "Execution of MPLADS works through Societies/ Trusts/ NGOs".

... (*Interruptions*)

12.05 ½ hrs.**STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS
17th and 18th Reports**

SHRI ARUNA KUMAR VUNDAVALLI (RAJAHMUNDRY): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas:-

- (1) Seventeenth Report on Action Taken by the Government on the recommendations contained in the 12th Report (15th Lok Sabha) on the subject 'Safety of Oil Installations'.
- (2) Eighteenth Report (15th Lok Sabha) on the subject 'Long Term Purchase Policy and Strategic Storage of Crude Oil'.

... (*Interruptions*)

12.06 hrs.**STANDING COMMITTEE ON INDUSTRY
242nd to 244th Reports**

SHRI HASSAN KHAN (LADAKH): Madam, I beg to lay the following reports (Hindi and English versions) of the Standing Committee on Industry:-

- (1) Two Hundred Forty-second Report on Demands for Grants (2013-14) pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Public Enterprises).
- (2) Two Hundred Forty-third Report on Demands for Grants (2013-14) pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industry).
- (3) Two Hundred Forty-fourth Report on Demands for Grants (2013-14) pertaining to the Ministry of Micro, Small and Medium Enterprises.

12.06¼ hrs.

**STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY,
ENVIRONMENT AND FORESTS
239th to 245th Reports**

श्री प्रदीप टम्टा (अल्मोड़ा): महोदया, मैं विज्ञान तथा प्रौद्योगिकी, पर्यावरण और वन संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

1. परमाणु ऊर्जा विभाग की अनुदान मांगों (2013-14) के संबंध में दो सौ उनतालीसवां प्रतिवेदन।
 2. विज्ञान और प्रौद्योगिकी विभाग की अनुदान मांगों (2013-14) के संबंध में दो सौ चालीसवां प्रतिवेदन।
 3. पर्यावरण और वन मंत्रालय की अनुदान मांगों (2013-14) के संबंध में दो सौ इक्तालीसवां प्रतिवेदन।
 4. अंतरिक्ष विभाग की अनुदान मांगों (2013-14) के संबंध में दो सौ बयालीसवां प्रतिवेदन।
 5. पृथ्वी विज्ञान मंत्रालय की अनुदान मांगों (2013-14) के संबंध में दो सौ तैतालीसवां प्रतिवेदन।
 6. वैज्ञानिक और औद्योगिक अनुसंधान विभाग की अनुदान मांगों (2013-14) के संबंध में दो सौ चवालीसवां प्रतिवेदन।
 7. जैव-प्रौद्योगिकी विभाग की अनुदान मांगों (2013-14) के संबंध में दो सौ पैतालीसवां प्रतिवेदन।
-

12.06 ½ hrs.

PAPERS LAID ON THE TABLE...Contd.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR):

Madam, on behalf of my colleague, Shri Jitin Prasada, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Punjab, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Punjab, Chandigarh, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
(Placed in Library, See No. LT 9078/15/13)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the State Education Mission Authority of Meghalaya (Sarva Shiksha Abhiyan), Shillong, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the State Education Mission Authority of Meghalaya (Sarva Shiksha Abhiyan), Shillong, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
(Placed in Library, See No. LT 9079/15/13)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Manipur Rashtriya Madhyamik Shiksha Abhiyan, Imphal, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Manipur Rashtriya Madhyamik Shiksha Abhiyan, Imphal, for the year 2011-2012.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (Placed in Library, See No. LT 9080/15/13)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Goa Rashtriya Madhyamik Shiksha Abhiyan, Alto Porvorim, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Rashtriya Madhyamik Shiksha Abhiyan, Alto Porvorim, for the year 2011-2012.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (Placed in Library, See No. LT 9081/15/13)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2011-2012.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (Placed in Library, See No. LT 9082/15/13)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the U.T. of Dadra and Nagar Haveli Rashtriya Madhyamik Shiksha Abhiyan, Silvassa, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the U.T. of Dadra and Nagar Haveli
Rashtriya Madhyamik Shiksha Abhiyan, Silvassa, for the year 2011-2012.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 9083/15/13)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the UT Mission Authority Andaman and Nicobar Islands Rashtriya Madhyamik Shiksha Abhiyan, Port Blair, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UT Mission Authority Andaman and Nicobar Islands Rashtriya Madhyamik Shiksha Abhiyan, Port Blair, for the year 2011-2012.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 9084/15/13)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Tripura Rashtriya Madhyamik Shiksha Abhiyan, Agartala, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tripura Rashtriya Madhyamik Shiksha Abhiyan, Agartala, for the year 2011-2012.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 9085/15/13)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Secondary Education, Gandhinagar, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Secondary Education, Gandhinagar, for the year 2011-2012.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
- (Placed in Library, See No. LT 9086/15/13)
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Secondary Education Rashtriya Madhyamik Shiksha Abhiyan, Jaipur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Secondary Education Rashtriya Madhyamik Shiksha Abhiyan, Jaipur, for the year 2011-2012.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
- (Placed in Library, See No. LT 9087/15/13)
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Mission Nagaland, Kohima, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Mission Nagaland, Kohima, for the year 2011-2012.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
- (Placed in Library, See No. LT 9088/15/13)
- (23) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi University, Rono Hills, for the year 2011-2012, together with Audit Report thereon.

- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 9089/15/13)

- (25) A copy of the Annual Accounts (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2011-2012, together with Audit Report thereon.

- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 9090/15/13)

- (27) A copy of the Annual Accounts (Hindi and English versions) of the Dr. Hari Singh Gour Vishwavidyalaya, Sagar, for the year 2010-2011, together with Audit Report thereon.

- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 9091/15/13)

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2010-2011.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 9092/15/13)

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2010-2011.

- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 9093/15/13)

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Madhyamik Shiksha Abhiyan, Thiruvananthapuram, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Madhyamik Shiksha Abhiyan, Thiruvananthapuram, for the year 2010-2011.

- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No. LT 9094/15/13)

- (35) A copy of the Annual Accounts (Hindi and English versions) of the Manipur University, Imphal, for the year 2011-2012, together with Audit Report thereon.

- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No. LT 9095/15/13)

- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Rashtriya Madhyamik Shiksha Abhiyan, Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Delhi Rashtriya Madhyamik Shiksha Abhiyan, Delhi, for the year 2011-2012.

- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No. LT 9096/15/13)

- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Rashtriya Madhyamik Shiksha Abhiyan, Kavaratti, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Rashtriya Madhyamik Shiksha Abhiyan, Kavaratti, for the year 2011-2012.

- (40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

(Placed in Library, See No. LT 9097/15/13)

- (41) (i) A copy of the Annual Report (Hindi and English versions) of the U.T. of Daman and Diu Rashtriya Madhyamik Shiksha Abhiyan, Daman, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.T. of Daman and Diu Rashtriya Madhyamik Shiksha Abhiyan, Daman, for the year 2011-2012.

- (42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

(Placed in Library, See No. LT 9098/15/13)

- (43) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Uttarakhand, Dehradun, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Uttarakhand, Dehradun, for the year 2011-2012.

- (44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

(Placed in Library, See No. LT 9099/15/13)

- (45) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Bhopal, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Bhopal, for the year 2011-2012.

- (46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

(Placed in Library, See No. LT 9100/15/13)

- (47) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2011-2012, together with Audit Report thereon.

- (48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

(Placed in Library, See No. LT 9101/15/13)

- (49) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2009-2010, together with Audit Report thereon.

- (50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

(Placed in Library, See No. LT 9102/15/13)

- (51) (i) A copy of the Annual Report (Hindi and English versions) of the Arunachal Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Itanagar, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Arunachal Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Itanagar, for the year 2009-2010.

(52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

(Placed in Library, See No. LT 9103/15/13)

(53) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Rashtriya Madhyamik Shiksha Abhiyan, Kavaratti, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Rashtriya Madhyamik Shiksha Abhiyan, Kavaratti, for the year 2010-2011.

(54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

(Placed in Library, See No. LT 9104/15/13)

(55) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Rashtriya Madhyamik Shiksha Abhiyan, Mumbai, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Rashtriya Madhyamik Shiksha Abhiyan, Mumbai, for the year 2010-2011.

(56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

(Placed in Library, See No. LT 9105/15/13)

(57) (i) A copy of the Annual Report (Hindi and English versions) of the Puducherry Rashtriya Madhyamik Shiksha Abhiyan, Puducherry, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Puducherry Rashtriya Madhyamik Shiksha Abhiyan, Puducherry, for the year 2011-2012.

- (58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

(Placed in Library, See No. LT 9106/15/13)

- (59) (i) A copy of the Annual Report (Hindi and English versions) of the Arunachal Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Itanagar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Arunachal Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Itanagar, for the year 2010-2011.

- (60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

(Placed in Library, See No. LT 9107/15/13)

- (61) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathmik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathmik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2010-2011.

- (62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

(Placed in Library, See No. LT 9108/15/13)

- (63) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram Sarva Shiksha Abhiyan Mission, Aizawl, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram Sarva Shiksha Abhiyan

Mission, Aizawl, for the year 2007-2008.

- (64) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.

(Placed in Library, See No. LT 9109/15/13)

- (65) (i) A copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Sarva Shiksha Abhiyan Mission, Shimla, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Himachal Pradesh Sarva Shiksha Abhiyan Mission, Shimla, for the year 2010-2011.

- (66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.

(Placed in Library, See No. LT 9110/15/13)

- (67) (i) A copy of the Annual Report (Hindi and English versions) of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttarakhand Mahila Samakhya Society, Dehradun, for the year 2011-2012.

- (68) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (67) above.

(Placed in Library, See No. LT 9111/15/13)

- (69) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Mahila Samakhya Society, Patna, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Mahila Samakhya Society, Patna, for the year 2011-2012.

- (70) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (69) above.

(Placed in Library, See No. LT 9112/15/13)

- (71) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samakhya Society, Dispur, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samakhya Society, Dispur, for the year 2011-2012.

- (72) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (71) above.

(Placed in Library, See No. LT 9113/15/13)

- (73) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Mahila Samakhya Society, Gandhinagar, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Mahila Samakhya Society, Gandhinagar, for the year 2011-2012.

- (74) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (73) above.

(Placed in Library, See No. LT 9114/15/13)

- (75) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram Rashtriya Madhyamik Shiksha Abhiyan, Aizawl, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram Rashtriya Madhyamik Shiksha Abhiyan, Aizawl, for the year 2011-2012.

(76) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (75) above.

(Placed in Library, See No. LT 9115/15/13)

(77) (i) A copy of the Annual Report (Hindi and English versions) of the Chhattisgarh Rashtriya Madhyamik Shiksha Abhiyan, Raipur, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chhattisgarh Rashtriya Madhyamik Shiksha Abhiyan, Raipur, for the year 2011-2012.

(78) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (77) above.

(Placed in Library, See No. LT 9116/15/13)

(79) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Elementary Education, Jaipur, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Elementary Education, Jaipur, for the year 2011-2012.

(80) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (79) above.

(Placed in Library, See No. LT 9117/15/13)

(81) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2011-2012.

(82) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (81) above.

(Placed in Library, See No. LT 9118/15/13)

... (*Interruptions*)

12.07 hrs.

STATEMENTS BY MINISTERS

(i) Status of implementation of the recommendations contained in the 1st, 14th, 19th, 31st, 43rd and 51st Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice, pertaining to the Ministry of Personnel, Public Grievances and Pensions*

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the following Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice, pertaining to the Ministry of Personnel, Public Grievances and Pensions:-

- (i) 1st Report on Demands for Grants (2004-05);
- (ii) 14th Report on Demands for Grants (2006-07);
- (iii) 19th Report on Demands for Grants (2007-08);
- (iv) 31st Report on Demands for Grants (2008-09);
- (v) 43rd Report on Demands for Grants (2010-11);
- (vi) 51st Report on Demands for Grants (2012-13).

The Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has already been informed on 17.05.2012 that out of the above 25 recommendations, 23 recommendations had already been implemented and no further action remains to be taken on them. In regard to the remaining 2 recommendations, Madam,

* Laid on the Table and placed in Library See No. LT. 9172/15/ 13.

with your permission, I lay one Statement on the Table of the House which indicates the present status on these recommendations. Statement No.I indicates the position regarding these 2 recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

I further state that the Committee had made 48 recommendations in its 14th Report on the Demands for Grants (2006-07) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has been informed on 17.05.2012 that out of these, 47 recommendations had already been implemented or no further action remained to be taken on them. Action on the remaining 1 recommendation has been completed as indicated in Statement-II.

I further state that the Committee had made 74 recommendations in its 19th Report on the Demands for Grants (2007-08) of the Ministry of Personnel, Public Grievances and Pensions. The Hon'ble House has been informed on 17.05.2012 that out of these, 71 recommendations had already been implemented or no further action remained to be taken on them. As regards the remaining 3 recommendations, I lay two Statements on the Table of the House which indicate the present status. Statement-III indicates the position regarding 1 recommendation which has since been implemented. Statement-IV lists the status of the remaining 2 recommendations which are still at various stages of implementation. The progress of the implementation of the remaining recommendations of the Committee is being closely monitored by my Ministry.

I further state that the Committee had made 48 recommendations in its 31st Report in Chapters III, IV & V on the Action Taken Replies of the Government on the recommendations contained in the 25th Report on Demands for Grants (2008-09) of the Ministry of Personnel, Public Grievances and Pensions. Chapter-III of the 31st Report contains 11 recommendations. This Hon'ble House has already been informed that all the 11 recommendations contained in the Chapter-III of the 31st Report had been

implemented before 31.08.2011. Chapter-IV of the 31st Report contains 36 recommendations. This Hon'ble House has already been informed on 08.09.2011 that out of 36 recommendations, 34 recommendations had already been implemented and no further action remains to be taken on them. Out of the remaining 2 recommendations, 1 recommendation has since been implemented as indicated in Statement-V. The remaining 1 recommendation is at various levels of implementation as indicated in Statement-VI. The progress of the implementation of the remaining recommendations of the Committee is being closely monitored by my Ministry. 1 recommendation in chapter-V has been implemented.

I further state that the Committee had made 18 recommendations in chapters III and IV of 43rd Report on the Action Taken Replies of this Ministry on the recommendations / observations contained in the 38th Report on Demands for Grants (2010-11) on the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has already been informed on 17.05.2012 that out of 18 recommendations, 8 recommendations have already been implemented and no further action remains to be taken on them. Out of the remaining 10 recommendations, action on 6 recommendations have now been completed as indicated in Statement-VI I. The remaining 4 recommendations as indicated in Statement VIII are at various stages of implementation. The progress of the implementation of these recommendations of the Committee is being closely monitored by my Ministry.

I further state that in its 51st Report on Demands for Grants (2012-13) of this Ministry, the Parliamentary Standing Committee has made 79 recommendations/observations. The Parliamentary Standing Committee considered the Action Taken Notes furnished by this Ministry on the recommendations/observations in the 51st report and made

further observations on 33 paragraphs and presented as the 56th Report. The present status of these 33 recommendations are as indicated in Statement-IX.

The progress of the implementation of these recommendations of the Committee is being closely monitored by my Ministry.

12.08 hrs.

(ii) Status of implementation of the recommendations contained in the 14th Report of the Standing Committee on External Affairs on Demands for Grants (2012-13), pertaining to the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Madam, I beg to make a statement regarding the status of implementation of the recommendations contained in the 14th Report of the Standing Committee on External Affairs.

The Standing Committee on External Affairs examined the Demands for Grants of the Ministry of External Affairs for the year 2012-13 and laid its 14th Report in the Lok Sabha on 8 May, 2012. The report included 28 Recommendations, on which Action Taken Report was submitted to the Committee on 30 July, 2012.

Now, I am laying on the Table of the House the progress made in implementation of the recommendations of the Committee, as required under Hon'ble Speaker's above direction. The recommendations of the Committee have been studied in true letter and spirit and every endeavour will be made to look into these recommendations.

I would not like to take the valuable time of the House to read out all the contents but would request that this may be considered as read.

... (*Interruptions*)

12.09 hrs

MATTERS UNDER RULE 377*

MADAM SPEAKER: Hon. Members, the Matters Under Rule 377 shall be laid on the Table of the House. Hon. Members may personally hand over slips at the Table of the House immediately as per practice.

(i) Need to open the closed level crossings in Pratapgarh district, Uttar Pradesh

राजकुमारी रत्ना सिंह (प्रतापगढ़): मेरे संसदीय क्षेत्र प्रतापगढ़ में जो रेलवे फाटक है जिनका उपयोग स्थानीय लोग 15 से 20 साल से अपने खेतों एवं अन्य कार्यों के लिए कर रहे थे वहां रेलवे विभाग ने बड़े-बड़े गड्ढे फाटक के पास कर दिए और बैरियर बनाकर स्थानीय लोगों को रेलवे फाटक से आने-जाने के लिए रोक लगा दी। अब लोगों को रेलवे लाईन के इस पार और उस पार जाने के लिए बीस-बीस किलोमीटर दूर तक जाना पड़ता है और किसानों को अपने खेतों में काम करने में कई असुविधाएं हो रही हैं, उनके वाहनों पर पेट्रोल ज्यादा खर्च हो रहा है और समय भी बर्बाद हो रहा है। इस जन-विरोधी कार्य के लिए इस जिले में आंदोलन हो रहे हैं और लोगों में जबरदस्त आक्रोश है। कई ऐसे फाटक हैं जिनका उपयोग पब्लिक काफी तादाद में करती है जैसे जगेशरगंज, मकूनपुर एवं प्रतापगढ़ शहर में रामलीला मैदान के पास वाले फाटक। ये फाटक पब्लिक के आने-जाने के लिए बंद कर दिए गए हैं। रेलवे ने इस संबंध में किसी जनप्रतिनिधि से कोई सलाह मशविरा नहीं किया और अपनी सहूलियत के हिसाब से फाटक बंद कर दिए जो जनविरोधी कार्य है।

सरकार से अनुरोध है कि इस संबंध में जन सुविधा को ध्यान में रखते हुए प्रतापगढ़ जिले के बंद रेलवे फाटकों को जल्द खोला जाए जिससे पब्लिक को कोई तकलीफ न हो और किसान अपने खेतों में सुविधानुसार कार्य कर सकें।

* Treated as laid on the Table.

(ii) Need to create awareness about the ill-effects of pesticides found in vegetables

SHRI CHARLES DIAS (NOMINATED): Nowadays most of the vegetables coming to the market are coated with pesticides to protect them from pests and insects. Most of the pesticides are harmful to human body. The farmers are forced to use pesticides to protect their crops and generally the farmers are not in a position to clean all the vegetables as this is practically not feasible. In their eagerness to gather their crop and taking the same to market, they are least bothered about the pesticides. It has been reported that the pesticides cause right from stomach disorders and damages to internal organs and even cancer. In many cases, skin allergy and various other allergies are developed in human beings due to consumption of pesticides through vegetables.

It is pointed out that vegetables with pesticides on it can be washed off if it is kept in water for one or two hours. In many of the hospitals and public places notices showing the danger of using the vegetables without proper washing, have been displayed. I urge upon the Government to take immediate steps to study the matter and provide adequate publicity for keeping the vegetables in water for hours to free it from pesticides before cooking. Also, steps have to be taken to display this information in all the Government and private hospitals and nursing homes, so that many people can save themselves from the dangers of pesticides.

**(iii) Need to include Pali language in UPSC examination and also
in the Eighth Schedule of the Constitution**

श्री एकनाथ महादेव गायकवाड (मुम्बई दक्षिण-मध्य): मैं सरकार का ध्यान केन्द्रीय लोक सेवा आयोग के दिनांक 5 मार्च, 2013 को जारी किए गए नोटिफिकेशन की ओर आकर्षित करना चाहता हूँ। इस नोटिफिकेशन में पाली साहित्य को केन्द्रीय लोक सेवा आयोग की मुख्य परीक्षा की वैकल्पिक विषय सूची से हटा दिया गया है।

पाली एक ऐतिहासिक भाषा है। इस भाषा का प्रारंभ और उत्थान भारत से ही हुआ है। पाली साहित्य वैकल्पिक भाषा के तौर पर केन्द्रीय लोक सेवा आयोग की परीक्षा सूची में गत 33 वर्षों से शामिल है। प्रतिवर्ष लगभग 10,000 विद्यार्थी इस भाषा के साथ तैयारी करते हैं और उनमें से लगभग 400 परीक्षार्थी मुख्य परीक्षा में बैठते हैं। पाली साहित्य भारत के कुल 55 विश्वविद्यालयों में पढ़ाया जाता है।

संपूर्ण बौद्ध साहित्य पाली भाषा में ही है। हमारे संविधान निर्माता आदरणीय डा. बाबा साहेब अम्बेडकर का पाली साहित्य में महत्वपूर्ण योगदान है। उन्होंने पाली व्याकरण और पाली शब्दकोष का अंग्रेजी, हिन्दी, मराठी व गुजराती भाषा में अनुवाद किया था। उन्हीं के अथक परिश्रम से ही दिल्ली विश्वविद्यालय में स्वतंत्र पाली विभाग का गठन किया गया था।

अतः मैं सरकार से यह मांग करता हूँ कि उपरोक्त नोटिफिकेशन को जल्द से जल्द रद्द किया जाए तथा पाली साहित्य को केन्द्रीय लोक सेवा आयोग की मुख्य परीक्षा में दोबारा शामिल किया जाए और मैं सरकार से यह भी मांग करता हूँ कि पाली भाषा को संविधान की आठवीं सूची में शामिल किया जाए।

(iv) Need to grant exemption to the Primary Agricultural Credit Societies in Kerala from the provisions of Section 18, 22 and 24 of the Banking Regulation Act

SHRI K. P. DHANAPALAN (CHALAKUDY): There is a three-tier credit structure prevailing now in Kerala with Kerala State Co-operative Bank the Apex bank with 20 branches, 14 District Co-operative banks with 668 branches and 1600 Primary Agricultural Credit Societies (PACS) with 3000 branches. The three tier structure in Kerala is having a deposit base of around Rs. 1 lakh crores and nearly Rs, 72000/~crores loans outstanding at present. The PACS in Kerala play a vital role in mobilising the rural resources by accepting all types of deposits and provide all types of banking services. Similarly, any sort of reform in the co-operative sector has far reaching effect on the co-operative structure of the State. The provisions of the Banking Laws (Amendment) Act, 2012 recently passed by the Parliament prohibit the freedom given to Primary Co-Operative Credit Societies to operate as banks without a licence from RBI. In the circumstances it is requested that while making rules, a few suggestions may be considered and special privileges may be given to Kerala. First, in the case of PACS, the licensing criteria may be relaxed and simplified to an affordable level.

Secondly, the Societies which are accepting deposits from members and the transactions are restricted to members only may be exempted from the provisions of Section 22 of the Banking Regulation Act.

Thirdly, as per provisions contained in section 18 and 24 of the Banking Regulation Act, related to the maintenance of Cash Reserve Ratio and Statutory Liquidity Ratio requirements for cooperatives, the rates may be fixed to an affordable and reasonable level. Hence I request to grant exemption to the PACS of Kerala from the provisions of section 18, Section 22 and Section 24 of the Banking Regulation Act as applicable to Co-Operative Societies invoking the powers conferred under section 53 of the Banking Regulation Act.

(v) Need to close the chemical industries in Nagda in Ujjain district, Madhya Pradesh posing serious threat to lives of the people

श्री प्रेमचन्द गुड्डू (उज्जैन): मेरे संसदीय क्षेत्र अंतर्गत मध्य प्रदेश राज्य की नागदा तहसील में स्थित लेक्सेस एवं ग्रेसिम उद्योगों द्वारा नियमों का उल्लंघन कर मानव जीवन के साथ खिलवाड़ करने का सिलसिला जारी है। लेक्सेस एवं ग्रेसिम एक खतरनाक श्रेणी के उद्योग हैं। मैं इस संबंध में पूर्व में हुई अनियमितताओं के बारे में सदन को अवगत करा चुका हूँ, लेकिन अभी तक इस पर कोई कार्यवाही नहीं हुई है।

मंगलवार, 30 अप्रैल, 2013 को लेक्सेस उद्योग से थायोनिल क्लोराइड गैस का रिसाव हुआ जिसमें करीब 200 लोग अस्पताल में उपचाराधीन हैं, आसपास के क्षेत्रों में रात को लोगों को सांस लेने में तकलीफ हुई, खांसी व उल्टियां होने लगी, स्थानीय नागरिक अपने घरों को छोड़ भागे और भोपाल त्रासदी जैसा कांड होने से बच गया। यदि इन उद्योगों पर लगाम नहीं लगाई गई तो वो दिन दूर नहीं जब देश के सामने एक महाविनाशकारी कांड सामने होगा। लेक्सेस उद्योग से गैस रिसाव की यह पहली घटना नहीं है अभी हाल में 21 मार्च, 2013 व 7 दिसम्बर, 2012 को भी गैस का रिसाव हुआ था, जिनके यहां शादियां थी उनको इसका आभास हुआ था, दहशत के मारे लोग अपने मुंह पर कपड़ा बांध कर कार्यक्रमों को छोड़ भागे थे। मैं 1 मई को पीड़ितों का हाल जानने अस्पताल पहुंचा। वहां नागरिकों ने रोते हुए मुझसे एक ही बात कही कि इन उद्योगों से हमें निजात दिलवाओं नहीं तो ये उद्योग हमारी पीढ़ियों तक को नष्ट कर देंगे। जब उन लोगों ने भावुक होकर मुझसे यह प्रश्न किया तो मेरे पास उनके इस प्रश्न का कोई जवाब नहीं था।

इन उद्योगों से इतनी भयानक गैस निकलती है कि जिससे आंखें खराब होकर व्यक्ति अंधा हो जाता है तथा श्वास नली के द्वारा गैस को ग्रहण करने से मृत्यु भी हो सकती है। ग्रेसिम उद्योग में एक श्रमिक की मृत्यु भी हो चुकी है, उस मृत्यु को एक दुर्घटना बताकर मामला रफा-दफा कर दिया गया था। 04 अक्टूबर, 2010 को उद्योग में ऐसिड लीक होने से दो मजदूर घायल भी हुए थे। इनसे निकलने वाले प्रदूषित पानी से किसानों की उपजाऊ जमीन बंजर बनती जा रही है। इन उद्योगों द्वारा प्रदूषित पानी को बोरिंग करके जमीन में ही डाला जा रहा है जिससे आसपास के क्षेत्र का पानी दूषित हो गया है, वहां का पानी पीने से कैंसर जैसी गंभीर बीमारी फैल गई थी, जिसके कारण इस क्षेत्र के 12 व्यक्ति कैंसर से

पीड़ित पाए गए थे । अब स्थानीय नागरिक जमीन का पानी नहीं पी रहे हैं । प्रशासन ने बोरिंग पानी पीने पर प्रतिबंध लगा दिया है । इन दोनों उद्योगों में जो भी अनियमितताएं थीं उनको दिसम्बर, 2011 तक पूर्ण करने के निर्देश केन्द्रीय एवं राज्य प्रदूषण नियंत्रण बोर्ड ने दिए थे लेकिन उद्योग में सेफ्टी के उपाय आज दिनांक तक भी पूर्ण नहीं किए गए हैं ।

भोपाल गैस त्रासदी होने से पहले लोगों ने प्रशासन को पत्र लिखे थे लेकिन उन्हें प्रशासन ने अनदेखा कर बहुत बड़े कांड को निमंत्रण दिया था । मुझे लैक्सेस और ग्रेसिम के अंदर उसी महाविनाश कांड की पुनरावृत्ति दोबारा नजर आ रही है । मेरा अनुरोध है कि इन दोनों उद्योगों का लाइसेंस तुरंत प्रभाव से निरस्त किया जाना चाहिए ताकि जन-जीवन को बचाया जा सके ।

(vi) Need to announce a special financial package for jute cultivators in coastal districts of Andhra Pradesh

SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM): I would like to draw the attention of the Government to the gloomy state of affairs of the Jute industry. Coastal areas of Andhra Pradesh is one of the main sources of raw material for Indian Jute Industry. We are all aware that the Jute Corporation of India Ltd. (JCI) was set up in 1971 as an official agency by the Government of India with the aim to provide minimum support price (MSP) to the jute cultivators and also work as a helping hand in the raw jute sector. But, due to extreme weather conditions, the jute farming community is in distress. In spite of heavy demand for jute bags, the industry is not in a position to cater to the needs of domestic demand. In Andhra Pradesh alone, several jute mills are on the verge of shutting down due to non-availability of raw jute. As a result, thousands of jute mill workers are on road. It is because of non-supportive price from State Governments for jute farmers. The farmers are alternatively converting their jute cultivation land into real estate sector for lucrative offers. Therefore, the whole jute industry is losing its sheen.

I, therefore, strongly urge upon the Government to take immediate steps to revive the jute industry and to announce a special package for jute cultivators and also to look into the problems of jute farming community in Coastal Districts of Andhra Pradesh.

(vii) Need to set up another Jawahar Navodaya Vidyalaya in Jalore district, Rajasthan

श्री देवजी एम. पटेल (जालौर): जालोर जिला साक्षरता एवं शिक्षा के क्षेत्र में पिछड़ा हुआ है तथा जिले की साक्षरता दर 2011 की जनगणना के अनुसार 55.88 प्रतिशत है जिसमें पुरुषों एवं महिलाओं की साक्षरता दर क्रमशः 71.83 तथा 38.73 है । राजस्थान में यह जिला सबसे कम साक्षरता वाला जिला है तथा साक्षरता में लैंगिक अंतर भी सबसे अधिक है । पंचायतीराज मंत्रालय भारत सरकार द्वारा इस पिछड़े जिले के रूप में चिन्हित किया गया है तथा यह जिला बी0आर0जी0एफ0 योजना के अंतर्गत चिन्हित है । यहां अनुसूचित जाति कुल जनसंख्या का 18.6 प्रतिशत तथा अ0ज0जा0 9.00 प्रतिशत है । जिले का भौगोलिक विस्तार भी बढ़ा है वर्तमान जवाहर नवोदय जसवंतपुरा जो जिला मुख्यालय से 75 कि0मी0 दूरी पर है, वर्ष 1987 में स्थापना के बाद निःशुल्क एवं गुणवत्तापूर्ण शिक्षा उपलब्ध करवा रहा है एवं एक और नवोदय विद्यालय जिला मुख्यालय के समीप स्वीकृत किये जाने की आवश्यकता है ताकि और अधिक संख्या में बच्चों को गुणवत्तापूर्ण शिक्षा दी जा सके । यह नया विद्यालय जालोर सायला आहोर एवं भीनमाल पंचायत समिति क्षेत्र के छात्रों के प्रवेश के लिए तथा वर्तमान में संचालित जवाहर नवोदय विद्यालय जसवंतपुरा रानीवाडा सांचोर एवं चितलवना पंचायत समिति के छात्रों के प्रवेश के लिए होगा । नये जवाहर नवोदय विद्यालय हेतु नवोदय विद्यालय समिति नई दिल्ली के नोर्मस के अनुसार 25 एकड़ भूमि एवं अस्थाई भवन की व्यवस्था जिला प्रशासन द्वारा कर ली गयी है । अतः यहां छात्रों की समस्या को देखते हुए विशेष परिस्थितियों को मद्देनजर रखते हुए जिले में एक और जवाहर नवोदय विद्यालय खोलने का कष्ट करें ।

(viii) Need to provide employment to the youth of Bharuch parliamentary constituency, Gujarat in the industries set up in the region

श्री मनसुखभाई डी. वसावा (भरुच): मेरे संसदीय क्षेत्र भरुच में बड़े-बड़े उद्योग लगे हैं और इन बड़े उद्योगों को स्थापित करने में स्थानीय लोगों की जमीनें अधिग्रहित की गई हैं। खेती की जमीन अधिग्रहित किए जाने के कारण विस्थापित परिवार के लोगों के पास आय का कोई साधन नहीं रह गया है और विस्थापित परिवार के हजारों बच्चे विभिन्न शैक्षिक उपाधियां लेकर बेरोजगारी की स्थिति में लेकर इधर उधर घूम रहे हैं और कई युवा इंजीनियरिंग एवं उंची शिक्षाप्राप्त कर 3000 रुपये से 5000 रुपये की मजदूरी कर रहे हैं। इस संबंध में मैं कई बार इस विषय को प्राथमिकता पर केंद्र सरकार और राज्य सरकार के साथ उठाता रहा हूं परंतु उस पर आज तक कोई संतोषजनक कार्यवाही नहीं हुई है जिसके कारण स्थानीय लोग आज जन आंदोलन कर रहे हैं और उनमें जबरदस्त आक्रोश है।

इस संबंध में सरकार से अनुरोध है कि बड़े-बड़े उद्योगों को निर्देश दिया जाये कि विस्थापित और स्थानीय परिवार के लोगों को उनकी योग्यतानुसार नौकरी दी जाये नहीं तो आने वाले समय में भरुच के विस्थापित परिवार के लोगों द्वारा इन स्थापित बड़े बड़े लोगों के खिलाफ एक बड़ा आंदोलन खड़ा हो सकता है।

(ix) Need to set up a National Institute of Communicable Diseases in Gujarat

श्री नारनभाई काछडिया (अमरेली): मैं सरकार का ध्यान इस ओर दिलाना चाहूंगा कि गुजरात राज्य में नेशनल इंस्टीट्यूट ऑफ कॉम्युनिकेबल डिजीजेज केंद्र की शाखा प्रारंभ किये जाने की अत्यंत आवश्यकता है जिसकी काफी समय से मांग भी की जाती रही है। पिछले सत्र में मैंने इस विषय को संसद में उठाया जिसके जवाब में सरकार ने बताया कि स्वास्थ्य एवं परिवार कल्याण मंत्रालय, भारत सरकार ने गुजरात में नेशनल इंस्टीट्यूट ऑफ कॉम्युनिकेबल डिजीजेज केन्द्र की शाखा खोले जाने संबंधी प्रस्ताव डिपार्टमेंट ऑफ रेवेन्यू, वित्त मंत्रालय, भारत सरकार को अग्रसित किया था परंतु डिपार्टमेंट ऑफ रेवेन्यू, वित्त मंत्रालय ने उपरोक्त प्रस्ताव टुकरा दिया।

मैं आपके संज्ञान में लाना चाहूंगा कि गुजरात राज्य में नेशनल इंस्टीट्यूट ऑफ कॉम्युनिकेबल डिजीजेज केन्द्र की शाखा प्रारंभ किये जाने की अत्यंत आवश्यकता है ताकि भविष्य में विभिन्न संक्रामक बीमारियों के प्रकोप को कम किया जा सके। उपरोक्त सेन्टर न सिर्फ संक्रामक रोगों के अध्ययन व अनुसंधान के लिए उपयोगी होगा अपितु संक्रामक रोगों के बचाव व प्रसार को कम कर सकेगा जिससे अधिक से अधिक संख्या में गरीब मजदूरों एवं किसानों को इन बीमारियों से बचाया जा सकेगा।

अतः मैं केन्द्र सरकार को अनुरोध करना चाहूंगा कि वह गुजरात राज्य में नेशनल इंस्टीट्यूट ऑफ कॉम्युनिकेबल डिजीजेज की शाखा प्रारंभ किये जाने की दिशा में व्यापक जनहित को ध्यान में रखते हुए शीघ्रताशीघ्र कदम उठाये।

(x) Need to accord environmental clearance and allocate coal for the proposed NTPC power plant at Bilhaur in Misrikh parliamentary constituency, Uttar Pradesh

श्री अशोक कुमार रावत (मिसरिख): उत्तर प्रदेश राज्य के मिसरिख एक अति पिछड़ा हुआ संसदीय क्षेत्र है। इस संसदीय क्षेत्र में एनटीपीसी की 2X660 मेगावाट की बिल्हौर परियोजना के लिए कोयला आवंटन हेतु दिनांक 17.02.2011 में अर्जी जमा करायी गयी थी। कोयला आवंटन हेतु केन्द्रीय विद्युत प्राधिकरण की सिफारिश प्रतीक्षित है। इस परियोजना के लिए कोयला मंत्रालय द्वारा कोयला आवंटन के लिए सहायता अपेक्षित है। पर्यावरण एवं वन मंत्रालय के पास पर्यावरण सहमति की अर्जी जमा करने के लिए परियोजना को कोयला आवंटन होना नितांत आवश्यक है।

अतः केन्द्र सरकार से अनुरोध है कि वह पिछड़े क्षेत्र की 2X660 मेगावाट एनटीपीसी की बिल्हौर परियोजना को पर्यावरणीय सहमति और कोयला आवंटन अविलंब करवाए जाने हेतु आवश्यक कार्यवाही करें।

(xi) Need to address the problems of jute farmers and jute industry in West Bengal and other parts of the country

DR. RATNA DE (HOOGHLY): As we all are aware, West Bengal contributes about 70% to the total Jute production. Jute is called Golden fibre and it is the second most important fibre yielding crop next to cotton. Nearly 40 lakh farming families and 2.5 lakh persons are directly involved in this trade. In West Bengal alone, nearly 23 lakh farming families are closely engaged in Jute cultivation. In such a state of affairs, there is an urgent need for the Government to announce measures to address the problems of Jute farmers. There is a competition between Jute and allied fibre sector on one side and synthetics on the other. There has been hike in different agricultural inputs which have considerably increased the cost of jute production. At the national level, textile industry contributes around 4% to the GDP and provided 18% employment in the industrial sector. Its share of export is also a whopping 16%. Under such circumstances, I strongly urge the Government to take innovative initiatives to rejuvenate the textile industry in West Bengal. I would also request the Government to make efforts to assess the plight of weavers of textile sector and address them accordingly. Efforts should be made to revive the closed jute mills in West Bengal and in other parts of the country.

(xii)Need to introduce Tamil language in Kendriya Vidyalayas in Tamil Nadu

SHRIMATI J. HELEN DAVIDSON (KANYAKUMARI): The regional languages of some States in India are taught in Kendriya Vidyalayas in their respective States. In Tamil Nadu, Tamil language is taught in all Government Schools, Government aided schools, Matriculation Schools and CBSE schools, but not taught in all Kendriya Vidyalayas except few KVs. In Tamil Nadu, every Kendriya Vidyalaya has got more than 60% students from Tamil Nadu whose mother tongue is Tamil. But they do not study Tamil language in KVs in the State.

Under Article 112 in the Education Code of Kendriya Vidyalaya Sangathan, which provides for teaching of a regional language/mother tongue when 20 or more students opt for it, Tamil is introduced as an additional subject. Apart from English that is a medium of instruction, Hindi and Sanskrit are taught in these schools. But Tamil language is not taught in most KVs in Tamil Nadu.

There is a persistent demand from students, parents and PTA to teach Tamil language to all interested Tamil students in Kendriya Vidyalayas in Tamil Nadu. Hence, I urge to introduce Tamil language in Kendriya Vidyalaya, Konam, Nagercoil and other KVs in Tamil Nadu under Article 112 in the Education Code of KVS from the academic year 2013-2014.

(xiii) Need to include Tulu language in the Eight Schedule of the Constitution

SHRI P. KARUNAKARAN (KASARGOD): A good number of people in Kasaragod and a large number of people in Karnataka are speaking Tulu language for a long time. Tulu language has a great tradition in the social life of the people in these States. Significant cultural as well as literary activities have been witnessed in Tulu language. In recent time, Tulu language has developed a separate script and Tulu academies have been formed both in Karnataka and Kerala. Research works have been conducted on various subjects. In order to promote and protect Tulu language which has a great tradition in South India, I request the central Government to include Tulu language in the 8th schedule of the Constitution.

(xiv)Need to undertake exchange of enclaves between India and Bangladesh

SHRI NRIPENDRA NATH ROY (COOCH BEHAR): I want to bring to your kind notice about the plight of people of my Constituency, Cooch Behar and the threat our country is facing due to this problem. There are 51 enclaves of Bangladesh which fall under Indian Territory and 111 enclaves of India which fall under Bangladesh Territory and the population of Indian Enclaves is 37,334 as per joint head count conducted from 14-17 July, 2011. There is an urgent need to solve this problem with the help of Bangladesh Government immediately i.e. Exchange of Enclaves between the two countries. The people residing in these enclaves are no one's people as the Indians who are living in 111 enclaves are not having access to any Indian Government facilities. They are not provided with any ID Proof, Roads, Water, etc. There is also a very serious problem which now-a-days is very common that people living in Bangladesh Enclaves enter into the Indian Land and doing unlawful activities and run back to their Enclaves and our Police or people is helpless to take any action as they have no authority to enter foreign land. As these problems pertain to my Constituency, I am in constant pressure from the locals here to raise this matter in the House and get the problem solved immediately. I, therefore, request Hon'ble Prime Minister to take up the matter immediately with the Bangladesh Government and complete the work of exchange of enclaves and also to extend basic fundamental rights to the people of our country and to prepare electoral rolls of those living in Indian Enclaves as per Article 326 of our Constitution.

(xv) Regarding irregularities noticed in implementation of loan waiver facility to farmers

SHRI RAJU SHETTI (HATKANANGLE): The Government declared loan waiver facility to farmers. It might be an election commitment to the farmers by the Government. While implementing it some irregularities were found. At many places the given norms were not followed and due to which huge loss was incurred. In this scheme, at many places the norms of distribution and sanctioning of loan amount were not followed. In some cases though the farmers are having less land but they got huge amount which they were not entitled to. Please provide details regarding the number of farmers exempted and benefitted who had loan of 10 lakh and more. Whether these farmers are having less than 2 hectares of land and in that case the action proposed against them.

... (Interruptions)

MADAM SPEAKER: Kindly go back to your respective seats.

12.08 hrs.

At this stage Shri Ashok Kumar Rawat, Shri Ganesh Singh, Shri Brijbhushan Sharan Singh, Shrimati Harsimrat Kaur Badal and some other hon. Members went back to their seats.

अध्यक्ष महोदया : कृपा करके वंदे मातरम के लिए खड़े हो जाइये।

... (Interruptions)

12.10 hrs.

NATIONAL SONG

(The National song was played)

MADAM SPEAKER: Hon. Members, I just saw one hon. Member walking out when *Vande Mataram* was being played. I take a very serious view of this. I just want to know why this was done. I would urge that this should never be done again.

The House stands adjourned *sine die*.

12.11 hrs

The Lok Sabha then adjourned sine die.
